GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 335 TO BE ANSWERED ON 24.06.2019

Regulatory Mechanism in Higher Education

335. DR. NISHIKANT DUBEY:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government/University Grants Commission propose to review the present regulatory mechanism in the field of higher education in private universities/colleges in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government/University Grants Commission to deal with the emerging challenges in the field of higher education?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a): No Sir. Presently, Private Universities are regulated by University Grants Commission (UGC) as per the provisions of the UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003.
- (b): In view of the (a) above, does not arise.
- (c): In order to deal with the emerging challenges, the Government / UGC has taken several measures which include promotion of autonomy to Higher Educational Institutions, encouraging institutions to improve the quality of research through various schemes viz. Impacting Research Innovation and Technology (IMPRINT), Impactful Policy Research in Social Sciences (IMPRESS), Global Initiative for Academics Network (GIAN), Study Webs of Active Learning for Young Aspiring Minds (SWAYAM), Staff Training and Research Institute of Distance Education (STRIDE), etc. The focus is on Learning Outcome based Curriculum (LOCF) to make learning oriented expectations and outcome at the end of Under Graduate / Post Graduate level. The UGC has also brought out Regulations on Promotion of Academic Integrity and prevention of Plagiarism in Higher Educational Institutions and Regulations on Open & Distance Learning in 2018.
